

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/01/2020

O.A./260/732/2019

MANOJ KUMAR PATEL
-V/S-
BHARAT SANCHAR NIGAM LTD

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. A. Pati

FOR RESPONDENTS(S) Adv.: Mr. G.R. Verma, Mr. K.C. Kanungo (BSNL)

Notes of The Registry	Order of The Tribunal				
	<p>Heard Mr. A. Pati, Ld. Counsel for the applicant, Mr. G.R. Verma, Ld. Counsel for UOI and Mr. K.C. Kanungo, Ld. Counsel for BSNL. For the reasons to be recorded separately, the O.A. stands disposed of.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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